

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:283

ANSWERED ON:13.12.2005

SAFETY OF SENIOR CITIZENS

Manvendra Singh Shri ;Yadav Shri Anirudh Prasad (Sadhu)

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether senior citizens had become victims of several criminal incidents in Delhi in the recent past;
- (b) if so, the details of such incidents in Delhi during the last three years;
- (c) whether the National Human Rights Commission (NHRC) has issued any directive to all the States including Delhi with regard to the safety/welfare of senior citizens in the country;
- (d) if so, the details thereof; and
- (e) the steps taken by the Union Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO REPLY OF THE LOK SABHA STARRED QUESTION NO. 283 DUE FOR ANSWER ON 13TH DECEMBER, 2005 REGARDING SAFETY OF SENIOR CITIZENS.

(a) & (b) : Details of crimes against senior citizens reported in Delhi during the years 2002, 2003, 2004 and 2005 (up to 30th November) are indicated below:

Crime Head 2002 2003 2004 2005 (up to 30th November)

Dacoity 9 1 2 1

Murder 20 17 17 17

Attempt to  
Murder 3 5 4 4

Robbery 12 11 9 11

Total 44 34 32 33

(c) : No, Sir.

(d) : Does not arise.

(e) : 'Police' and 'public order' being the State subjects, it is the responsibility of the State governments to take steps for prevention of crimes, including those against senior citizens. However, the Government of India has issued advisory to the State Governments/ UT Administrations to take measures for the Safety and Welfare of Senior citizens. The Ministry of Social Justice and Empowerment has formulated a National Policy on Older Persons in 1999 and set up a National Council for Older Persons (NCOP) under the chairmanship of the Minister for Social Justice and Empowerment and an Inter Ministerial Committee (IMC) headed by Secretary (SJ&E) for effective implementation of the National Policy on Older Persons;

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Delhi Police has taken a number of steps for safety and welfare of senior citizens living in Delhi which include establishment of two Special Toll-free helplines; identification of elderly people living alone; verification of antecedents of their employees, particularly domestic servants and drivers; periodic visits to the residences of elderly persons by the Beat Staff and Station House Officers; setting up of a Senior Citizen's Security Cell in the Crime Branch under an Additional Commissioner of Police (Crime); contacting the senior citizens by the officers of the Senior Citizen Security Cell both personally and on telephone to give them emotional support and to create a sense of security; briefing the senior citizens about security devices and security related issues; adoption of senior citizens by school children; involving NGOs for special projects; and organizing security awareness camps for the benefit of senior citizens, etc.